

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) Yes, Sir.

(b) Since this is a matter relating to Budget proposals it is not possible to give any reactions to the representation at this stage. The representation on the subject is under examination.

#### Development of Minor ports in Orissa

5128. **SHRI DEVENDRA SATPATHY :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) which of the minor ports in the State of Orissa are being developed, during the Fourth Plan period and their estimated cost ; and

(b) whether any proposals for the development of minor ports at Chilka, Konark and Puri in Orissa have been submitted by the Government of Orissa, and, if so, when the Government of India propose to work out the same ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :** (a) Gopalpur in Orissa has been selected for development under the Centrally Sponsored Schemes during the Fourth Plan period. The estimate for its development is under examination.

(b) No, Sir.

**Demand for appointment of a Committee to enquire about working conditions of Public Transport Workers**

5129. **SHRI P. M. MEHTA :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a demand has been made from some Public Transport workers to

appoint a National Level Committee to go into the working and living conditions of Public Transport Workers ; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :** (a) No.

(b) Does not arise.

#### Results of Anti-Smuggling Measures

5130. **SHRI BHOGENDRA JHA :** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1359 on 4th June, 1971 and state :

(a) whether as a result of the steps taken to check smuggling into India, there has been any reduction in the volume of smuggling in the past two years ; and

(b) if so, to what extent ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) and (b). The value of the goods seized as a result of the anti-smuggling measures during the last 5 years is as under :—

Year	*Value of the goods seized (Rs. lakhs)
1966	661
1967	1640
1968	1939
1969	2501
1970	2207

\*In respect of gold, international monetary price and in respect of other articles, the Indian market price has been adopted as the basis for this table.